

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Bhanu Bhushan, Member**
2. **Shri R.Krishnamoorthy, Member**

**Petition No. 38/2008**

**In the matter of**

Petition for apportionment of UCPTT rate of 35 Paise per kWh of North Eastern Region for the period 1.2.2000 to 31.3.2007 in view of the Judgment dated 4.1.2008 in Appeal No. 98 of 2007 of the Appellate Tribunal for Electricity.

**And in the matter of**

Power Grid Corporation of India Ltd., Gurgaon

**..Petitioner**

Vs

North Eastern Regional Power Committee, Shillong and others..**Respondents**

**Following were present:**

1. Shri P.C.Pankaj, PGCIL
2. Shri U.K.Tyagi, PG;CIL
3. Shri C.Kannan, PGCIL
4. Shri B.C.Pant, PGCIL
5. Ms. Hemlata, PGCIL
6. Shri R.Prasad, PGCIL
7. Shri M.Debberma, TSECL
8. Shri A.Das, TSECL
9. Shri Manish Goswami, Advocate, ASEB
10. Shri K. Goswami, ASEB
11. Shri H.M.Sharma, ASEB
12. Shri R.Kapoor, ASEB
13. Ms. Seema Sharma, Advocate, Consumer
14. Ms. Preeti Saikia, Advocate, Consumer
15. Ms. Mallika Bazbaruah

**ORDER  
(DATE OF HEARING: 22.5.2008)**

The petitioner, Power Grid Corporation of India Ltd has made this application for re-apportionment of UCPT Tariff of 35 paise/kWh of North-eastern Region for the period 1.2.2000 to 31.3.2007 in view of the judgment dated 4.1.2008 in Appeal No. 98 of 2007 of the Appellate Tribunal for Electricity.

2. Heard learned counsel and the representatives of parties present.
  
3. Learned counsel for ASEB has prayed for an adjournment to enable it to file reply to the application. Prayer is allowed. The respondents may file their replies by 5.7.2008, with a copy to the petitioner, who may file its rejoinder, if any, by 20.7.2008.
  
4. List on 29.7.2008 for further directions.
  
5. Meanwhile, the petitioner is directed to file a comparative statement of capital cost of its assets in North-eastern Region forwarded by it to Member-Secretary, NERPC for computation of revised apportionment formula of UCPTT and the capital cost approved by the Commission while allowing final transmission tariff for the period 1.4.2007 to 31.3.2009 for these assets.

Sd-/  
**(R.KRISHNAMOORTHY)**  
**MEMBER**  
New Delhi dated the 4<sup>th</sup> June 2008

Sd-/  
**(BHANU BHUSHAN)**  
**MEMBER**